## **DELETION NOTE**

NOTE: CRL.M.C. 10200/2024 LISTED BEFORE MS. BHAWANI SHARMA, (DHJS) JOINT REGISTRAR (JUDL.) AT ITEM NO. 22 IS DELETED. AS THE SAME IS LISTED BEFORE SH. SUMEET ANAND JOINT REGISTRAR JUDL.

## SUPPLEMENTARY LIST

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

https://jrdhc.webex.com/meet/jrdhc10

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
25	CRL.M.C10200/2024 CRL.M.A. 39112/2024	VIKAS & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAVINDER PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RAVINDER PRATAP SINGH(ADVOCATERAVINDRA89@GMAIL.COM)(8447774406)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

HIGH COURT OF DELHI

REGISTRAR (LISTING)

10.03.2025

\*\*\*\*\*\*\*